

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 610
TO BE ANSWERED ON FEBRUARY 04, 2021**

STATUS OF PMAY-U

NO. 610. SHRI T.R.V.S. RAMESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the scheme to construct affordable housing units as approved under Pradhan Mantri Awas Yojana-Urban (PMAY-U) is being implemented at a very slow pace as suggested by report analyzing the real estate sector and if so, the details thereof;**
- (b) whether the work for only 39-40 percent of the said affordable housing units has been accomplished which were approved under PMAY-U and if so, the details thereof; and**
- (c) the number of housing units constructed out of the 80 lakhs of housing units stipulated under this scheme and the time by which these would be handed over to common man?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a): No, Sir.

(b) & (c): States/ Union Territories (UTs) have undertaken demand survey under the Pradhan Mantri Awas Yojana-Urban (PMAY-U), for assessing actual demand of housing. The assessed demand reported by States/ UTs is around 112 lakhs. Based on the project proposals received so far from the States/ UTs under the Scheme, a total 110 lakh houses have been sanctioned; out of this, 71.4 lakh are at various stages of construction and 41.8 lakh have been completed/ delivered.

States/UTs have been requested to expedite the grounding and completion of houses approved under the PMAY(U). Ministry is facilitating States/UTs by ensuring adequate funds and promotion of alternative and innovative construction technologies for rapid delivery of houses. The Scheme is well poised to achieve the vision of 'Housing for All' by 2022.
